

cers for some years from other Railway departments and promotion of Class III staff many of whom have worked in personnel branches. This system has worked satisfactorily.

(c) No, Sir.

Import Licences to M/s. Ram Krishan Kulwant Rai

*654. **Shri Yashpal Singh:
Shri Bagri:**

Dr. Ram Manohar Lohia:

Will the Minister of Iron and Steel be pleased to state:

(a) whether the investigations into the import licences worth over Rs. 1 crore which were issued to M/s. Ram Krishan Kulwant Rai in 1960 have since been completed; and

(b) if so, whether the enquiry report will be laid on the Table?

The Minister of Iron and Steel (Shri T. N. Singh): (a) and (b). The specific case referred to by the Hon. Members is one of the cases to be enquired into by the Sarkar Committee of Inquiry. It will be appreciated that it is not possible to submit a report separately in each case.

मंसस ए० एच० व्हीलर एण्ड कम्पनी

*655. **श्री विभूति मिश्र :
श्री क० ना० तिवारी :**

क्या रेलवे मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार का विचार देश में विभिन्न रेलवे स्टेशनों पर पुस्तकें बेचने वाली मंसस ए० एच० व्हीलर एण्ड कम्पनी तथा अन्य कम्पनियों के एकाधिकार को समाप्त करने का है; और

(ख) यदि हा तो यह मामला अब किस अवस्था में है?

रेलवे मंत्रालय में उत्तरी (श्री शामनाथ) :

(क) एक पूरी रेलवे में या उसके किन्हीं भागों में पहले केवल मंसस ए० एच० व्हीलर एण्ड कम्पनी जमी फर्मों को ही किताबों की

दुकान चलाने के जो अधिकार दिए गए थे, उनमें 1-8-1960 से संशोधन कर दिया गया है जिसके अनुसार (1) जिन स्टेशनों पर किताबों की दुकानें नहीं हैं, वहां दूसरों को किताबों की दुकान खोलने की अनुमति दी जा सकती है, (ii) जिन स्टेशनों पर इस समय किताबों की दुकानें हैं, वहां भी रामकृष्ण मिशन, गोता ब्रेस आदि कुछ दिशिष्ट संस्थाओं की पुस्तकों, पत्रिकाओं आदि की बिक्री के लिए दूसरी दुकानें खोली जा सकती हैं। ऐसी परिस्थिति में अब मंसस ए० एच० व्हीलर एण्ड कम्पनी या किसी दूसरी फर्म को किताबों की दुकान चलाने का एकाधिकार प्राप्त नहीं है। मंसस ए० एच० व्हीलर एण्ड कम्पनी के अलावा लगभग 80 ठेकेदार और हैं जो रेलों पर किताबों की दुकान चलाते हैं।

(ख) सवाल नहीं उठता।

Manufacture of Conveyer Belting for Collieries

*656. **Shri Madhu Limaye:** Will the Minister of Industry be pleased to state:

(a) whether any proposal was made to Government for the manufacture of conveyer belting used in collieries;

(b) the amount of foreign exchange this project involve;

(c) the foreign exchange spent per year on importing conveyer belting; and

(d) the reasons for refusing permission to start its manufacture in the country?

The Minister of Industry (Shri D. Sanjivayya): (a) to (d). No proposal has been received in the recent past for the manufacture of conveyer belting. This industry is, however, on the 'banned' list for the purpose of further licensing, as sufficient capacity has been licensed.